

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 04 of 2022

IN THE MATTER OF:

Jaganathasamy
Tiruppur District.

...Applicant (s)

Versus

The District Collector,
Collectorate office,
Tiruppur District.

...Respondent (s)

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Through
Dr.D.Shanmuganathan
Standing Counsel
National Green Tribunal
South Zone.

Original Application No. 04 of 2022(SZ)

In

I.A No. 150 of 2022(SZ)

In the matter of:

Jaganathasamy

Tiruppur District

...Applicant(s)

Versus

1. The Member Secretary,
Tamil Nadu Pollution Control Board,
No.76, Mount Road,
Chennai
2. Tamil Nadu Generation and Distribution Corporation,
6th Floor, TANTRANSCO Building,
No. 14, Anna Salai,
Chennai
3. The District Collector,
Collectorate office,
Tiruppur
4. Tamil Nadu Generation and Distribution Corporation
Coimbatore – 641 012
5. Tamil Nadu Generation and Distribution Corporation
Udumalpet,
Tiruppur – 642 154
6. Tamil Nadu Pollution Control Board,
Tiruppur South,
Tiruppur – 641 664
7. Tamil Nadu Generation and Distribution Corporation
20, KVA Substation,
Udumalpet,
Tiruppur – 642 154

8. The Proprietor Ms. Akshairaj Blue Metals,
No. 531/2, Myvadi illage,
Madathukulam Taluk,
Tiruppur – 642 203

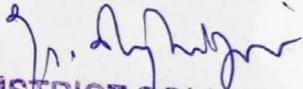
...Respondent(s)

REPORT FILED BY THE 3rd RESPONDENT

I, Thiru. T. Christuraj, I.A.S., S/o. Thomas Frank, Christian, aged about 47 years working as the District Collector, Tiruppur District, having office at Collectorate, Tiruppur do hereby solemnly affirm and sincerely state as follows:

1. I am the 3rd Respondent herein; as such I am well acquainted with the facts and circumstances of the case from the available records. I have pursued the contents of the Affidavit filed by the petitioner in support of the Original Application. I am submitting the report before the Hon'ble National Green Tribunal in Original Application No. 04 of 2022 (SZ).
2. The tribunal had passed orders on 21.03.2023, to furnish the details of the transport permits granted to the 8th Respondent after 2021.
3. I respectfully submit that **No Transport permits** have been granted to the 8th Respondent (Ms. Akshayraj Blue Metals) after 2021 as per our records.
4. Therefore, in view of the above, the Hon'ble National Green Tribunal (SZ), Chennai may accept this reply and may be pleased to order or further direct in the interest of public and mineral development and thus render justice.

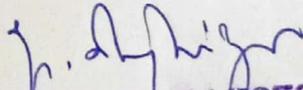
Date: 02.08.2023

Signature 
With Seal: **DISTRICT COLLECTOR
TIRUPPUR**

VERIFICATION

I, Thiru. T. Christuraj, I.A.S., S/o. Thomas Frank, Christian, aged about 47 years working as the District Collector, Tiruppur District, having office at Collectorate, Tiruppur, I solemnly affirm and sincerely state that the order passed by the National Green Tribunal has been followed. The Hon'ble National Green Tribunal (SZ), Chennai may accept this reply and may be pleased to orders maybe issued and thus render justice.

Date: 02.08.2023

Signature 
With Seal: **DISTRICT COLLECTOR
TIRUPPUR**